

Patna High Court, Patna

Notice

The following 02 (Two) Candidates have been selected for temporary engagement as Skilled (Literate) Mazdoors on daily wages basis in the establishment of this Court, as long as the work is available or their services are found to be satisfactory:-

Sl. no.	Roll no.	Name of the Candidate	Father's name
1	2	3	4
1.	6307	Krishna Prasad	Madan Prasad
2.	132	Deepak Kumar	Ashok Kumar Singh

If they are willing to accept the engagement on the aforesaid terms, they are hereby directed to join within a fortnight from the date of receipt of the Engagement Letter, failing which the engagement may be cancelled without any further intimation.

Engagement Letters are being sent through Registered Post.


This may not be treated as employment in High Court establishment nor this will create a right to employment in the High Court establishment.

No Traveling Allowance is admissible for joining.

If already employed, they must bring their relieving certificates from their present employers at the time of joining. They are also directed to bring the following certificates at the time of joining, failing which their joining will not be accepted :-

- (1) Original School Leaving Certificate.
- (2) Original Educational Qualification Certificates.
- (3) Original Address Proof Certificate.
- (4) Photostat copies of all the Certificates as asked for above and also the Photostat copy of the Engagement Letter alongwith two self attested recent passport size photographs.
- (5) Self declaration of criminal antecedent or pending criminal case, if any, on affidavit.

Date :- 16.10.2014


Registrar General
Patna High Court, Patna